

ANNEXURE -5

Name of Corporate Debtor : M/s Albanna Engineering (India) Private Limited

Date of commencement of Liquidation : Dec 2,2021

List of stakeholders as on : Jan 6,2022 (updated upto Aug 20,2022)

List of Operational creditors (Government Dues)

Amount (Rs)

Details of Claimant			Details of Claims Received		Details of Claim Admitted								
Sl no	Dept	Govt	Date of Receipt	Amount of Claim	Amount of claim admitted	Nature of Claim	Whether Related Party	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues which may be set off	Amount of claim rejected	Amount of claim under verification	Remarks
1	Employees State Insurance Corporation,SRO Ernakulam	ESI	10-12-2021	3,40,115	3,40,115	ESI contribution +interest	No	0.6%	0	0	-	0	NA
2	Income Tax Dept,Kochi - TDS	Income Tax	23-12-2021	68,06,142	68,06,142	TDS +Interest	No	11.5%	0	0	-	0	NA
3	Works Contract - Kerala State Tax Officer	Kerala State GST	04-01-2022	1,43,99,584	-	GST dues	No	0.0%	0	0	1,43,99,584	0	Note 1
4	Dy Comm - Works Contract	Kerala State GST	04-01-2022	11,76,35,629	60,00,000	Assessment order	No	10.2%	0	0	11,16,35,629	0	Note 2
5	DG of GST Intelligence Kochi Kerala	CENTRAL GST - Show Cause Notice	04-01-2022	21,58,60,920	4,58,60,920	Service Tax dues	No	77.7%	0	0	17,00,00,000	0	Note 3
6	DG of GST Intelligence Kochi Kerala	CENTRAL GST - Show Cause Notice	05-01-2022	84,20,034	-	Service Tax dues	No	0.0%	0	0	84,20,034	0	Note 4
				36,34,62,424	5,90,07,177						30,44,55,247		

Note 1/ 4 : Claim removed after verification and submission of documents in adjudication since it relates to holding company issues

Note 2 : Adjudication in progress and claim is expected to reduce to almost NIL

Note 3: Adjudication in progress . Claim reduced by approx Rs. 17 cr and is expected to reduce substantially further since we have managed to locate and submit most of the documentation to satisfy the show cause notice